

707 on routes which can sustain additional capacity. Certain unremunerative offices are being closed and staff position at various offices is being critically reviewed. Air India is also reviewing expenditure on their major capital projects as well as revenue expenditure.

Foreign Investment

1648. SHRI S. A. DORAI SEBASTIAN: Will the Minister of FINANCE be pleased to state:

(a) the principal suggestions made in the 5-day seminar held recently in Bangalore on foreign investment and tax administration;

(b) the names of countries which participated in this Seminar; and

(c) action, if any, taken on the suggestions?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) to (c). The Economic and Social Commission for Asia and the Pacific (ESCAP) organised its Fourth Seminar on Foreign Investment and Tax Administration at Bangalore from 27—31 October, 1980. The seminar is a forum training of officials and gives an opportunity to meet experts in the field of taxation and investment. It also provides training for regional experts whose services could be utilised to provide additional support for programmes of technical co-operation among developing countries. No representative of the Government participated in the Seminar at Bangalore. Since the Report of the Seminar is yet to be received, it has not been possible to indicate fuller details of the participants and the nature of deliberations.

Proposal to Ban Import of Raw Silk

1649. SHRI P. J. KURIEN:
SHRI JANARDHANA
POOJARY:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government are considering a proposal to ban imports of

raw silk in order to encourage indigenous sericulture industry;

(b) if so, the details thereof;

(c) whether it is a fact that large stocks of Tasar Cocoon have been accumulated in Central Silk Board's raw material bank and in other State Government agencies; and

(c) if so, the steps being taken by Government to ease the situation?

THE MINISTER OF COMMERCE AND STEEL & MINES (SHRI PRANAB MUKHERJEE): (a) and (b). The import of raw silk is already banned for actual users. It is permitted only under the Replenishment Scheme.

(c) Yes, Sir.

(d) In order to further curb imports under the replenishment import policy, it has been decided that raw silk of the particular variety only can be imported on the principle of dominant silk fibre content in the silk items exported. In addition, a proposal of the Central Silk Board for grant of rebate on sale of accumulated stock of tasar cocoons is presently under examination in the Ministry.

आयकर अधिकारियों के वेतनमान

1650. श्री तारिक अनवर :

श्री केशवराव पारधी :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को यह जानकारी है कि आयकर विभाग में एक जैसे पदों पर समान काम करने वाले आयकर अधिकारियों के वेतनमान भिन्न भिन्न हैं ;

(ख) यदि हां, तो इस असंगति के क्या कारण हैं और इसे दूर करने के लिए सरकार ने क्या कार्यवाही की है ; और

(ग) क्या इस सम्बन्ध में सरकार को कोई शापन प्राप्त हुआ है ?